

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.919/91

New Delhi this the 7th day of June, 1995.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)
HON'BLE Dr. A. VEDAVALLI, MEMBER (J)

Shri Randhir Singh
S/o Shri Ram Narain
R/o Vill & P.O. Daulatabad
Tehsil & Distt Gurgaon
(Haryana)

.... Applicant

(By Advocate : None)

Versus

1. Dy Labour Commissioner
Delhi Administration
15, Rajpur Road,
Delhi.

2. The Secretary,
Labour Department,
Delhi Administration,
15, Rajpur Road,
Delhi.

.... Respondents

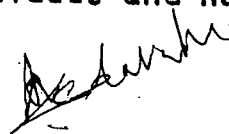
(By Advocate : None)

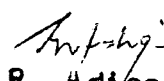
(Deptt. Representative : Shri R.K.
Bhardwaj)

ORDER (Oral)

(By Hon'ble Shri S.R. Adige, Member (A))

None is present on behalf of the applicant even on the second call. The departmental representative Shri R.K. Bhardwaj, Head Clerk appeared for the respondents. It appears that the applicant was absent on the previous two occasions also. It seems that he is not interested in pursuing the case and the O.A. is accordingly dismissed for default and non-prosecution.


(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Member (A)